

**DIVISION BENCH**

**ITEM NO. 130**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No. 370/2022 & IA No. 165/2023 IN CP (IB) No. 57/ALD/2019**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 22<sup>nd</sup> May, 2023**

**Attendance-Cum-Order Sheet of the Hearing**

<b>NAME OF THE COMPANY</b>	<b>BENARA AUTOMOTIVE PVT LTD</b>
<b>UNDER SECTION</b>	<b>10 IBC (IN CIRP)</b>

**THROUGH PHYSICAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 31<sup>st</sup> May, 2023.

**-Sd-  
(Deputy Registrar)**

**22<sup>nd</sup> May, 2023**

*Bipul Kumar Tiwari  
(Stenographer)*